



Honourable Shri Justice Vidyasagar Murlidhar Kanade

B.Com., LL.M.

2001

Justice Vidyasagar Murlidhar Kanade was born on June 22, 1955. He was enrolled as an Advocate on April 23, 1979 and practised in the Bombay High Court Original and Appellate side from 1979 till date while also practicing in the Sessions and City Civil Court upto 1984. He has appeared in the Supreme Court on few occasions as also in the Central Administrative Tribunal, Maharashtra Administrative Tribunal in Civil, Criminal and Constitutional matters but has specialised in Writ Petitions under Article 226 and 227. He was appointed Panel Counsel for Central Government during 1986-1989, Assistant Government Pleader (Writ Cell), Appellate side from 1988 to 1990, July 1992 to 2000 and 'A' Panel Counsel for the Government of Maharashtra. He was appointed as an Additional Judge of the Bombay High Court on October 12, 2001. He was appointed as a permanent Judge on October 3, 2004.